HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 39 /APPTT.

RANCHI DATED THE 24TH JULY, 2024

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Acting Chief Justice has been pleased to allocate/ reallocate the work/ duty to Joint Registrars (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

SI. No.	Name & Designation of the Officers	Work/ Duties/ Name of Section allocated	Remarks
01	02	03	04
1.	Sri Sushil Kumar Mishra, Joint	Staff Welfare Officer.	
	Registrar (Non-Judicial) – II	2. Admn. Miscellaneous Section	
	=	3. Record Room	
		[Besides, he will sanction Casual Leave of Class II	
		Officers & Staff posted in the aforesaid	
		Departments/Sections (SI. No. 02 & 03)]	
2.	Sri Krishna Murari Tiwari, Joint	1. Accounts (Establishment) Section except	
	Registrar (Non-Judicial) – III	Quarters & Building Matters	
		2. Judges' Library	
		[Besides, he will sanction Casual Leave of Class II	
	9	Officers & Staff posted in the aforesaid	
		Departments/Sections (Sl. No. 01 & 02)]	

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court, Sd/- Mohammad Shakir Registrar General

MEMO NO. 3671 /APPTT.

RANCHI DATED THE 24TH JULY, 2024

Registrar General